

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

Company Appeal (AT) No. 192 of 2019

IN THE MATTER OF:

Enness Capitals Pvt. Ltd. & Anr.

...Appellants

Versus

Hyderabad Securities and Enterprises Ltd. & Ors.

...Respondents

Present: -

For Appellant: Mr. Virender Ganda, Sr. Adv. With Vishal Ganda, Mr. Ayandeb Mitra, Mr. Anand Singh Sengar, Dr. S.V. Rama Krishna, Advocate.

**For Respondent: Mr. Swapnil Gupta, Advocate for R1 to R3 and 5 to 13.
Mr. Y. Suryanarayana, Advocate for R. 14 to 17.
Mr. Amol Sharma, Advocate for R-19.**

O R D E R
(Virtual Mode)

09.04.2021 Due to paucity of time, the matter is adjourned.

Parties may file convenience compilation, serving copy to each other.

Let the matter be fixed 'For Hearing' on **17th May, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

SC/Kam.